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55.O.A. NO.060/00778/14

Pawan Kumar Vs. Union of India & Others

28.08.2015

Present: None for the applicant

Mr. K.K. Gupta, counsel for Respondents No. 2 & 3

This matter relates to District Red Cross Society, Ambala and since this Court has already taken a view that the District/State Red Cross Societies do not come within the jurisdiction of this Court, the present O.A. is disposed of by separate orders.

 (DR. BRAHM A. AGRAWAL)

MEMBER (J)

 (RAJWANT SANDHU)

MEMBER (A)

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